## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 17(ND)15 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE COMPANY: M/s. Sh. Anand Malani V/s. Darshansons Estate Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. ABHIMANYU MAMAJAN, ADV For R2 & AMUBHA GOEL, ADV R3

2 SAMRIDHI GOGIA ADV. Petitioner

Jamendly

## ORDER

Ms. Samridhi Gogia appeared on behalf of the Learned counsel for the petitioner. Learned counsel for the respondent no. 6 is present. Learned counsel for the respondent no. 6 has stated that he has not received the copy of the rejoinder as yet. Learned counsel for the petitioner shall provide the copy of the rejoinder to the learned counsel for the respondent no. 6 within a period of three days. Learned counsel for the respondent no. 2 & 3 has stated that being contesting respondents they have no objection in the case if the prayer of the petitioner is accepted. Put up on 29.09.2016, on which date the learned counsel for the petitioner shall present himself before this Tribunal.

(R. Varadharajan)
Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)